

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION

**LOK SABHA**  
**UNSTARRED QUESTION No-2893**  
ANSWERED ON- 07/08/2023

**SINGLE EDUCATION REGULATOR FOR HIGHER EDUCATION**

2893. SHRI JAI PRAKASH:

Will the Minister of EDUCATION be pleased to state:

- (a) Whether the Government is contemplating bringing the IITs, IIMs, NITs, etc. under the Higher Education Commission of India as a Single Education Regulator;
- (b) if so, the details thereof; and
- (c) the time by when the Government will roll out its decision on this matter?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUBHAS SARKAR)

(a) to (c): For transforming the Regulatory System of Higher Education, the National Education Policy (NEP), 2020 envisions setting up of an umbrella institution, the Higher Education Commission of India (HECI).

The NEP, 2020 further envisions that the first regulator of HECI will be the National Higher Education Regulatory Council (NHERC). It will function as the common, single point regulator for the higher education sector including teacher education and excluding medical and legal education, thus eliminating the duplication and disjunction of regulatory efforts by the multiple regulatory agencies that exist at the current time.

Accordingly, the Ministry is in the process of drafting a Bill for establishment of the Higher Education Commission of India.

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